

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: RBVRR TS POLICE ACADEMY, HYDERABAD – Nomination of two Judicial Officers to participate in the Workshop on the subject of “Acquittal of cases – Reasons and Remedies” is re-scheduled on 13.04.2019 and 14.04.2019 i.e., Second Saturday and Sunday for Police, Judicial Officers and Prosecuting Officers at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad – Relief Arrangements – **ORDERS – ISSUED.**

- REF:**
1. Letter Roc.No.47/t-3/RBVRR TSPA/2019, dated 30.01.2019 from the Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.
 2. Letter Roc.No.47/t-3/RBVRR TSPA/2019, dated 27.02.2019 from the Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.
 3. High Court’s letter ROC.No.63/SO/2019, dated 16.02.2019.
 4. High Court’s letter ROC.No.63/SO/2019, dated 15.03.2019.

ORDER ROC.No. 933 /2019-B.SPL., DATED: 19.03.2019

The High Court is pleased to pass the following Orders:

The following two Judicial Officers mentioned in column number 2, who are nominated to participate in the Workshop on the subject of “Acquittal of cases – Reasons and Remedies” is re-scheduled on 13.04.2019 and 14.04.2019 i.e., Second Saturday and Sunday for Police, Judicial Officers and Prosecuting Officers at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad in the High Court’s Letter 3rd read above, are directed to proceed to attend the said Workshop at Hyderabad.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR WORKSHOP
(1)	(2)	(3)
1.	DR. S.SRINIVAS REDDY, IV Addl. District and Sessions Judge-cum-IV Addl. Metropolitan Sessions Judge-cum-I Additional Family Court, L.B.Nagar, Ranga Reddy.	III Addl. District and Sessions Judge-cum-III Metropolitan Sessions Judge, L.B.Nagar, Ranga Reddy District.
2.	SRI D.DURGA PRASAD, III Additional Judge, City Civil Court, Secunderabad.	XIV Additional Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.

The officers mentioned in column number 3, will be incharge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Workshop on 13.04.2019 and 14.04.2019 at Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad.

On return from the above said Workshop, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

NOTE: 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Himayatsagar, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
7. The Chief Judge, City Civil Court, Hyderabad.
8. The I Addl. Chief Judge, Secunderabad.
9. The III Addl. District and Sessions Judge-cum-III Metropolitan Sessions Judge, L.B.Nagar, Ranga Reddy District.
10. The IV Addl. District and Sessions Judge-cum-IV Metropolitan Sessions Judge-cum-I Addl. Family Court, L.B.Nagar, Ranga Reddy District.
11. The III Addl. Judge, City Civil Court, Secunderabad.
12. The XIV Additional Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.
13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
15. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the state of Telangana.

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